

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 28
Dated Guwahati, the 13th May, 2013.

In supersession of all existing arrangements, Hon'ble the Chief Justice has been pleased to order that Hon'ble Mr. Justice H. Roy will be Judge In-Charge and Hon'ble Mr. Justice A.C. Upadhyay will be the Co-Judge-In-Charge of the training programmes.

By Order,

Sd/- M.K. Bhattacharjee
REGISTRAR GENERAL

Memo No.HC. III -33/ 2012/ 1548-63/ G dated 13th May, 2013

Copy to :-

1. The Registrar (_____), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ / Aizawl Bench, Aizawl
3. District & Sessions Judge, _____, Assam
4. The Registrar -cum-PPS to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. The Deputy Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
8. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
9. The Librarian – cum - Research Officer, Gauhati High Court, Guwahati.
10. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
11. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____
12. The System Analyst, Gauhati High Court, Guwahati. He is directed to upload this notification in the website of Gauhati High Court.
13. The Superintendent (_____), Gauhati High Court, Guwahati.
14. The Court Master (_____), Gauhati High Court, Guwahati.
15. The Court Officer No. I, Gauhati High Court, Guwahati.
16. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

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